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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 578/96

Dt. of Order: 15.9.98.

Between:

1. Nelapati Dharmaiah
2. B. Umamaheswara Rao
3. B. Prabhakara Rao
4. M. Siva Prasad
5. P. Ravindran
6. M. Narsinga Rao

1. K. Nooka Raghu
2. S. Lakshmana Rao

... Applicants in O.A. 578/96.

... Applicants in O.A. 580/96

And

1. The Secretary, Min. of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, New Delhi.
3. The Chief Engineer/MES, Southern Command, Pune.
4. The Chief Engineer, Dry Dock & Vizag Zone, Visakhapatnam.
5. The Command Works Engineer, Station Road, Visakhapatnam.
6. The Garrison Engineer, Naval Depot, Visakhapatnam.
7. The Garrison Engineer, Naval Base, Visakhapatnam.

... Respondents.

Counsel for the Applicants : Mr. G. V. Subba Rao
Mr. N. Ethirajulu

Counsel for the Respondents : Mr. V. Bhimanna

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

List it on 22.9.98 for judgement above admissions. If no proof in regard to the applicant having called for trade test in 1986 & 87 is produced on that day, the case will be decided as if the applicants have not called for trade test in 1986 & 1987.


DEPUTY REGISTRAR

